

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

20

C.P No. 1219/(MAH)/2017
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.08.2017

NAME OF THE PARTIES:

Maxsun Marine Services FZE

V/s.

Dolphin Offshore Enterprises (I) Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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ORDER

CP No. 1219/I&BP/NCLT/MB/MAH/2017

First Call : None Present.

Second Call: Since Form has been filed, this Bench hereby directs the Petitioner to be present and argue the matter on next date of hearing, failing which this Petition will be dismissed for default.

List this matter on 16.8.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)